

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated: Guwahati, the 17th January, 2023

This is for information of all concerned that the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice, headed by Shri Sushil Kumar Modi, MP (Rajya Sabha), will be visiting the Hon'ble Gauhati High Court **on 21st January, 2023 (Saturday) at 9:30 A.M.** and an interaction will be held with Hon'ble the Chief Justice and Hon'ble Judges on the subject "**Strengthening of Judicial Infrastructure**".

By order,

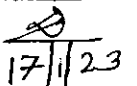
Sd/-
REGISTRAR GENERAL

Memo No. HC.III-07/2015/ 200 /G (Pt.) dated 17th January, 2023

Copy to:

1. The Director, Rajya Sabha Secretariat, Parliament of India, New Delhi-110001.
Email: **rs-cpers@sansad.nic.in**.
2. The Registrar (Admn./Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar _____, Gauhati High Court, Guwahati.
5. The Deputy Registrar _____, Gauhati High Court, Guwahati.
6. The Assistant Registrar _____, Gauhati High Court, Guwahati.
7. The Court Manager, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
9. The P.S. to Hon'ble Mr. /Mrs. Justice _____,
Gauhati High Court, Guwahati.
10. The AO (J), _____ Section, Gauhati High Court, Guwahati.
11. The Court Officer No I/II, Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL


17/1/23